



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,5th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I]

**BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS**

THIS BENCH WILL RISE AT 3:40 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

103	PIL(Suo Moto)/2/2022 FIXED	XXX Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR	
104	I.A.(Civil)/2686/2022 B/O in WA/87/2022	LUTHFA BEGUM LASKAR Versus THE STATE OF ASSAM AND 13 ORS.	MR. S ROY MR. M H LASKAR	SC, P AND R.D. MR. H I CHOUDHURY

LEAVE NOTE OF ADVOCATES FOR 05/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
7)	MD. A J ATIA	30-08-2022	To	06-09-2022
8)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
9)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
10)	MR. D SAHU	30-08-2022	To	06-09-2022
11)	MR A KAKOTI	02-09-2022	To	09-09-2022
12)	MR. H. BURAGOHAIN	02-09-2022	To	05-09-2022
13)	MR S SARMA	02-09-2022	To	26-10-2022
14)	MR D K DAS	12-09-2022	To	20-09-2022
15)	MR S HOQUE	03-09-2022	To	14-09-2022
16)	MS. B M CHETRI	07-09-2022	To	13-09-2022
17)	MS. D GHOSH	03-09-2022	To	16-09-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 2

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II OR AT 3:00 PM AND
WILL RISE AT 3:45 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

18	Review.Pet./78/2020 FIXED, WITH WP(C)/242/2018 (D/O)	MISSION DIRECTOR, AXOM SARBA SIKSHA ABHIJAN MISSION Versus SAHIDUR RAHMAN AND 3 ORS	MR. D SAIKIA MR. B CHOUDHURY	MR. M J BARUAH (R-1) SC, FINANCE
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LEAVE NOTE OF ADVOCATES FOR 05/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
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14)	MR D K DAS	12-09-2022	To	20-09-2022
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CIVIL BENCH-II, FROM ITEM
NOS. 1 TO 59), ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
73	WP(C)/5817/2022 B/O	DIPAK BORAH AND 45 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M K DEURI MR. D GOGOI MR. P. SINGHA MR P H KONWAR	SC, ELEM. EDU SC, SSA

LEAVE NOTE OF ADVOCATES FOR 05/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 4

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO SPECIAL DIVISION BENCH),
ALONG WITH THE FOLLOWING MATTERS**

THIS BENCH WILL RISE AT 3:45 PM]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

35	Review.Pet./62/2022 FIXED, WITH WP(C)/27/2021 (D/O)	PRATUL KUMAR GHOSH AND ANR. Versus ASHISH AGARWAL AND 3 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN
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LEAVE NOTE OF ADVOCATES FOR 05/09/2022

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 5

[[CIVIL BENCH-III

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 1 TO 64), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
54	WP(C)/5438/2022 FIXED	JYOTIRMOY BARMAN Versus THE STATE OF ASSAM AND 2 ORS	MS. P BHATTACHARYA MS. P MAHANTA MR. A BORUA MS. N HAZARIKA	MR. J K GOSWAMI (r-2,3) SC, INDUSTRIES AND COMMERCE SC, AIDC
55	WP(C)/5681/2022 FIXED	MUKTI RAM SARMA AND 62 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR P BHARDWAJ MR. D J BORAH	GA, ASSAM SC, IRRIGATION SC, FINANCE
ORDERS				
56	I.A.(Civil)/2664/2022 FIXED in Cont.Cas(C)/603/2020 WITH Cont.Cas(C)/603/2020	SMT. JYOTI SANGITA DUTTA AND 2 ORS. Versus KUSHAL CHAMUAH AND 2 ORS KUSHAL CHAMUAH AND 2 ORS Versus ABHIJIT SARMA BARUAH AND 3 ORS	MR. P N GOSWAMI MR B CHOUDHURY MR. K P PATHAK MS. S D SAIKIA MR. R SARMAH MR. P M KALITA	MR. R SARMAH MR B D DAS MR B D DAS MR H K SARMA MR H K SARMA MRS R DEKA MR. P N GOSWAMI MR. K P PATHAK MR. D THAOSEN MR. D THAOSEN MR. D THAOSEN
	WITH I.A.(Civil)/2594/2022 in Cont.Cas(C)/603/2020	ABHIJIT SARMA BARUAH Versus KUSHAL CHAMUAH AND 2 ORS	MR. P N GOSWAMI MR B CHOUDHURY MR. K P PATHAK	MR. R SARMAH

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LEAVE NOTE OF ADVOCATES FOR 05/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 1 TO 60), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL RISE AT 3:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
52	WP(C)/4834/2022 B/O	ANAM UDDIN TALUKDAR AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A R TALUKDAR	SC, P AND R.D. GA, ASSAM
53	WP(C)/5502/2022 FIXED	M/S BORAH TRANSPORT Versus THE STATE OF ASSAM AND 3 ORS	MR. M BISWAS MS M DAS MR. A DIHINGIA	GA, ASSAM
ADMISSION				
54	WP(C)/3887/2022 B/O	SHIVANGKAR BHOWMICK Versus THE STATE OF ASSAM AND 6 ORS	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	GA, ASSAM SC, FINANCE

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 61 TO 128), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
56	WP(C)/7625/2018 PART-HEARD, FIXED	MAMTA DEVI PUGALIA AND 8 ORS. Versus THE GUWAHATI MUNICIPAL CORPORATION AND 12 ORS.	MR. S CHAMARIA MR. M ALI MR. S CHANDA	MR. P J PHUKAN (SC, POLLUTION CONTROL BOARD, R-7 &8) MR. S C KEYAL (ASSTT. SOLICITOR GEN. OF INDIA, R-9 & 10) MR. S K KEJRIWAL (R11) MS. S KEJRIWAL (R12, R13) MRS. D DAS BARMAN (GA, ASSAM, R-5 & 6) MR H SARMA (SC, GMC, R-1 & 2) MS. S KHOUND (R-3 & 4) SC, G M D A
57	WP(C)/2599/2022 PERSONAL APPEARANCE, FIXED	MOON KUMAR NATH Versus STATE BANK OF INDIA AND 3 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	MR S S SHARMA MR. R K D CHOUDHURY, ASGI (R-5) MR. B J MUKHERJEE MR. H BURAGOHAIN (R-1 TO 4) MR B DEORI, GA, ASSAM (R- 6 TO 8)

LEAVE NOTE OF ADVOCATES FOR 05/09/2022

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CRIMINAL BENCH (CRL.A.
MATTERS, ITEM NOS.1-42) AND (CRL.PET.
MATTERS, ITEM NOS. 1-30)),ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
64	Crl.Pet./853/2022 FIXED	JAGADAMBA CHAMARIA Versus THE STATE OF ASSAM	MR. S CHAMARIA MR A N SARMAH MR. P AGARWAL	PP, ASSAM
65	Crl.Pet./874/2022 BY SLIP	SAHJAMAL Versus SAHJAHAN ALI AND 4 ORS	MR H DAS MR. B C DEKA	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
66	Bail Appln./1909/2022 WITH CASE DIARY, FIXED	GANGA BAHADUR CHETRY Versus THE STATE OF ASSAM	MR G PHUKAN	PP, ASSAM
67	Bail Appln./2021/2022 WITH CASE DIARY, FIXED	BIPUL DAS @ MUNU Versus THE STATE OF ASSAM	MR. S DAS	PP, ASSAM
68	Bail Appln./2149/2022 FIXED.	NISHANT SHARMA Versus THE STATE OF ASSAM	MR N N UPADHYAYA MR. B B KAKATI	PP, ASSAM
<u>BAIL HEARING</u>				
69	AB/2166/2022 FIXED	JIBAN CHANDRA ROY Versus THE STATE OF ASSAM	MR. A T SARKAR	PP, ASSAM
70	WITH AB/2144/2022	JADAB CH. ROY @ GANDRA AND ANR. Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
71	AB/2286/2022 FIXED	MD. SHIRAJUL ISLAM Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED M ALOM	PP, ASSAM

ORDERS

72 I.A.(CrI.)/502/2022
IN AB/1443/2022 (D/O). B/O.
in AB/1443/2022

HAFIJA KHATUN @ HABIJA KHATUN AND
2 ORS

MR. S MUNIR
MR. S RANA

PP, ASSAM

Versus
THE STATE OF ASSAM

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LEAVE NOTE OF ADVOCATES FOR 05/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
7)	MD. A J ATIA	30-08-2022	To	06-09-2022
8)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
9)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
10)	MR. D SAHU	30-08-2022	To	06-09-2022
11)	MR A KAKOTI	02-09-2022	To	09-09-2022
12)	MR. H. BURAGOHAİN	02-09-2022	To	05-09-2022
13)	MR S SARMA	02-09-2022	To	26-10-2022
14)	MR D K DAS	12-09-2022	To	20-09-2022
15)	MR S HOQUE	03-09-2022	To	14-09-2022
16)	MS. B M CHETRI	07-09-2022	To	13-09-2022
17)	MS. D GHOSH	03-09-2022	To	16-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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Web:ghconline.gov.in

[For Monday,5th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CRIMINAL BENCH (CRL.REV.P)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
58	Bail Appln./1792/2022 WITH CASE RECORD AND CASE DIARY, FIXED	MD. ALI AHMED Versus THE STATE OF ASSAM	MS. M R DEVI	PP, ASSAM
59	Bail Appln./1943/2022 WITH CASE RECORD, FIXED	ASHADUL ISLAM @ HOQUE Versus THE STATE OF ASSAM	MR. D F A AHMED MR. J LASKAR MR R DAS	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 05/09/2022

-

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
7)	MD. A J ATIA	30-08-2022	To	06-09-2022
8)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
9)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
10)	MR. D SAHU	30-08-2022	To	06-09-2022
11)	MR A KAKOTI	02-09-2022	To	09-09-2022
12)	MR. H. BURAGOHAIN	02-09-2022	To	05-09-2022
13)	MR S SARMA	02-09-2022	To	26-10-2022
14)	MR D K DAS	12-09-2022	To	20-09-2022
15)	MR S HOQUE	03-09-2022	To	14-09-2022
16)	MS. B M CHETRI	07-09-2022	To	13-09-2022
17)	MS. D GHOSH	03-09-2022	To	16-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Monday,5th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NANI TAGIA

COURT NO: 13

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 60 TO 114), ALONG WITH THE FOLLOWING MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

59	Cont.Cas(C)/351/2020 FIXED	JIBON MAHANTA AND 8 ORS. Versus PRITAM SAIKIA AND ANR.	MR. N BORAH MR. H MAZUMDER	MR. D SAIKIA (R1, R2) MR S M T CHISTIE (R-2) MR. R MAZUMDAR (R-2) MR. N J KHATANIAR (R2) MR. K K DUTTA (R1) MR B KAUSHIK (R1) MR. A PHUKAN (R2)
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LEAVE NOTE OF ADVOCATES FOR 05/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
7)	MD. A J ATIA	30-08-2022	To	06-09-2022
8)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
9)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
10)	MR. D SAHU	30-08-2022	To	06-09-2022
11)	MR A KAKOTI	02-09-2022	To	09-09-2022
12)	MR. H. BURAGOHAJIN	02-09-2022	To	05-09-2022
13)	MR S SARMA	02-09-2022	To	26-10-2022
14)	MR D K DAS	12-09-2022	To	20-09-2022
15)	MR S HOQUE	03-09-2022	To	14-09-2022
16)	MS. B M CHETRI	07-09-2022	To	13-09-2022
17)	MS. D GHOSH	03-09-2022	To	16-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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SUPPLEMENTARY CAUSELIST

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[For Monday,5th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 65 TO 100), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

58	WP(C)/2086/2020 FIXED	OIL INDIA LTD. Versus THE UNION OF INDIA AND 2 ORS.	S N SARMA MR. M HUSSAIN MR. K KALITA MR. C BASUMATARY	MR B D DAS (R-3) MRS R DEKA (R-3) MRS. A GAYAN MS. B BARUAH ASSTT.S.G.I.
	WITH I.A.(Civil)/960/2021 in WP(C)/2086/2020	AKHIL BHARATIYA SAFAI MAZDOOR SANGHA Versus OIL INDIA LTD.	MS. B BARUAH MR. N K MURRY	S N SARMA MR. K KALITA
59	I.A.(Civil)/1996/2022 WITH WP(C)/7723/2017(D/O), FIXED in WP(C)/7723/2017	THE STATE BANK OF INDIA and 5 ORS Versus SATYA NATH DAS.	MR U SARMA MR N BARUAH	
60	I.A.(Civil)/2597/2022 FIXED in WP(C)/5058/2022 WITH WP(C)/5058/2022	CHIRANJEEB DAS Versus THE STATE OF ASSAM AND 5 ORS. CHIRANJEEB DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK MR. U K NAIR MR H K DAS MR. U PATHAK	GA, ASSAM SC, EXCISE DEPTT. SC, EXCISE DEPTT.

LEAVE NOTE OF ADVOCATES FOR 05/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
7)	MD. A J ATIA	30-08-2022	To	06-09-2022
8)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022

9)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
10)	MR. D SAHU	30-08-2022	To	06-09-2022
11)	MR A KAKOTI	02-09-2022	To	09-09-2022
12)	MR. H. BURAGOHAIN	02-09-2022	To	05-09-2022
13)	MR S SARMA	02-09-2022	To	26-10-2022
14)	MR D K DAS	12-09-2022	To	20-09-2022
15)	MR S HOQUE	03-09-2022	To	14-09-2022
16)	MS. B M CHETRI	07-09-2022	To	13-09-2022
17)	MS. D GHOSH	03-09-2022	To	16-09-2022



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SUPPLEMENTARY CAUSELIST

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[For Monday,5th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CRIMINAL BENCH (CRL.A. MATTERS, ITEM NOS.43-70) AND (CRL.PET. MATTERS, ITEM NOS. 31-60)),ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
73	Crl.Pet./597/2022 WITH LCR (ONE FILE), FIXED.	THE STATE OF ASSAM AND ANR Versus LALHRUAIZELA		MS. S B CHOUDHURY MR. S K DAS
ORDERS				
74	I.A.(Cr.)/471/2022 WITH LCR (FOUR FILES), FIXED. in Crl.Rev.P./393/2019	JAYANTA KUMAR DEY @ JAYANTA DEY AND ANR Versus AZAD MONI GUPTA	MR. R BORPUJARI MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN	
	WITH Crl.Rev.P./393/2019	AZAD MONI GUPTA Versus THE STATE OF ASSAM AND ANR.	MR. M A SHEIKH MS F INTAZ MR. M AHMED	MR. R BORPUJARI MR F KHAN MS D BARUAH MS BISMITA BARMAN PP, ASSAM
HEARING				
75	Crl.Rev.P./146/2021 FIXED.	DHYAN FOUNDATION Versus THE STATE OF ASSAM AND 7 ORS.	MR. DITUL DAS MR. R RAHMAN MR. B J TALUKDAR	MR. P NEOG (R-2) MR. T CHUTIA (R-3 TO 8) PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 05/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
7)	MD. A J ATIA	30-08-2022	To	06-09-2022

8)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
9)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
10)	MR. D SAHU	30-08-2022	To	06-09-2022
11)	MR A KAKOTI	02-09-2022	To	09-09-2022
12)	MR. H. BURAGOHAIN	02-09-2022	To	05-09-2022
13)	MR S SARMA	02-09-2022	To	26-10-2022
14)	MR D K DAS	12-09-2022	To	20-09-2022
15)	MR S HOQUE	03-09-2022	To	14-09-2022
16)	MS. B M CHETRI	07-09-2022	To	13-09-2022
17)	MS. D GHOSH	03-09-2022	To	16-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Monday,5th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-I(RSA AND RFA MATTERS),ALONG WITH THE FOLLOWING MATTERS ON MONDAY, TUESDAY AND WEDNESDAY]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
53	MACApp./584/2022 FIXED	IZAZ AHMED AND ANR. Versus MD. SUNAM ALI AND 2 ORS.	MR. S K GOSWAMI MS P SARMA MR. R SHARMA	MR. K K BHATTA (r-3) MS JONA TALUKDAR (r-3)
54	MACApp./588/2022 FIXED	M/S UNITED INDIA INSURANCE CO. LTD Versus MUSSTT JESMINARA KHATUN AND 6 ORS	MR. J C CHAUDHURY MR. A J SAIKIA MR. B KAKATI MR G S BORO SK RAMZAN ALI	MRS. P B HAZARIKA MR. S Ali
	WITH I.A.(Civil)/2596/2022 in MACApp./588/2022	M/S UNITED INDIA INSURANCE CO. LTD Versus MUSSTT JESMINARA KHATUN AND 6 ORS	MR. J C CHAUDHURY	MRS. P B HAZARIKA

LEAVE NOTE OF ADVOCATES FOR 05/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
7)	MD. A J ATIA	30-08-2022	To	06-09-2022
8)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
9)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
10)	MR. D SAHU	30-08-2022	To	06-09-2022
11)	MR A KAKOTI	02-09-2022	To	09-09-2022
12)	MR. H. BURAGOHAJIN	02-09-2022	To	05-09-2022
13)	MR S SARMA	02-09-2022	To	26-10-2022
14)	MR D K DAS	12-09-2022	To	20-09-2022
15)	MR S HOQUE	03-09-2022	To	14-09-2022

16)	MS. B M CHETRI	07-09-2022	To	13-09-2022
17)	MS. D GHOSH	03-09-2022	To	16-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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SUPPLEMENTARY CAUSELIST

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[For Monday,5th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 22

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO SPECIAL LIST(CRP(I/O),
CRP AND MFA) ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
36	CRP/99/2014 WITH LCR, FIXED	TATA AIG LIFE INSURANCE COMPANY LTD. and 2 ORS. Versus SMTI SHIBANI DEB ROY	MR.P P DUTTA	MR.T H LASKAR MR.N DHAR MR .B MALAKAR

LEAVE NOTE OF ADVOCATES FOR 05/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
7)	MD. A J ATIA	30-08-2022	To	06-09-2022
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13)	MR S SARMA	02-09-2022	To	26-10-2022
14)	MR D K DAS	12-09-2022	To	20-09-2022
15)	MR S HOQUE	03-09-2022	To	14-09-2022
16)	MS. B M CHETRI	07-09-2022	To	13-09-2022
17)	MS. D GHOSH	03-09-2022	To	16-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST (I)

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Monday,5th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO DIVISION BENCH-I), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP ADDITIONAL HEARING CAUSE LIST DATED 05-09-2022 TO 30-09-2022(RELATING TO THIS BENCH) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL RISE AT 3:40 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
105	Mat.App./15/2022 FIXED	SRI MANASH SARMA Versus SMTI. MAITREYEE SABHAPANDIT	MS. M BORDOLOI MR. A DAS MR. N I KHAN MR. L C DEY MR. P DUTTA	MS. P R MAHANTA MR. S R GOGOI MR H BARUAH MR. N K DEKA

LEAVE NOTE OF ADVOCATES FOR 05/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
7)	MD. A J ATIA	30-08-2022	To	06-09-2022
8)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
9)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
10)	MR. D SAHU	30-08-2022	To	06-09-2022
11)	MR A KAKOTI	02-09-2022	To	09-09-2022
12)	MR. H. BURAGOHAIN	02-09-2022	To	05-09-2022
13)	MR S SARMA	02-09-2022	To	26-10-2022
14)	MR D K DAS	12-09-2022	To	20-09-2022
15)	MR S HOQUE	03-09-2022	To	14-09-2022

16)	MS. B M CHETRI	07-09-2022	To	13-09-2022
17)	MS. D GHOSH	03-09-2022	To	16-09-2022